## GOVERNMENT OF INDIA MINISTRY OF LABOUR AND EMPLOYMENT

#### **LOK SABHA**

### UNSTARRED QUESTION NO. 1374 TO BE ANSWERED ON 19.09.2020

#### **UNEMPLOYMENT ALLOWANCE TO ESIC MEMBERS**

#### 1374. SHRI K. NAVASKANI:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) the status of the unemployment allowance given to workers who are members of the Employees State Insurance Corporation (ESIC), State-wise; and
- (b) the number of people benefited from the said scheme?

#### **ANSWER**

# MINISTER OF STATE (IC) FOR LABOUR AND EMPLOYMENT (SHRI SANTOSH KUMAR GANGWAR)

- (a) & (b): The Employees' State Insurance Corporation (ESIC) provides unemployment allowance under the Rajiv Gandhi Shramik Kalyan Yojana (RGSKY) and relief in the contingency of unemployment under Atal Beemit Vyakti Kalyan Yojana (ABVKY). The brief details of both the schemes are as follows:
- (i) The Rajiv Gandhi Shramik Kalyan Yojana, has been introduced w.e.f. 01.04.2005 to provide unemployment allowance to the insured person, who has been rendered unemployed on account of closure of factory/ establishment, retrenchment or permanent invalidity not less than 40% arising out of non-employment injury.

Under the RGSKY, unemployment allowance is provided for two years. For first year the unemployment allowance is provided @50% of average daily wages and for the second year it is provided @25% of average daily wages.

The state-wise details of number of beneficiaries under the RGSKY scheme and the amount paid to them during the year 2019-20 is attached at Annexure-I.

(ii) The Atal Beemit Vyakti Kalyan Yojana was implemented as a Pan India pilot project for two years period i.e. from 01.07.2018 to 30.06.2020. Under the scheme, relief in the form of cash compensation for a maximum period of 90 days is given to insured person in case he/ she gets unemployed. The scheme has been extended for one more year i.e. w.e.f. 01.07.2020 to 30.06.2021.

In order to provide benefit to insured person who become unemployed due to Covid-19 pandemic, the eligibility conditions under Atal Beemit Vyakti Kalyan Yojana have been relaxed and quantum of relief has been increased from 25% of average daily earning to 50% of average daily earning for the period 24.03.2020 to 31.12.2020.

The state wise details of number of beneficiaries under ABVKY and the amount paid to them during 01.07.2018 to 31.07.2020 is attached Annexure -II.

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STATEMENT REFERRED TO IN REPLY TO PART (a) & (b) OF LOK SABHA UNSTARRED QUESTION NO. 1374 FOR 19.09.2020 ASKED BY SHRI K. NAVASKANI REGARDING UNEMPLOYMENT ALLOWANCE TO ESIC MEMBERS.

Payment under Rajeev Gandhi Shramik Kalyan Yajana (RGSKY					
	Name of the State	Year 2019-20			
S.No.		No of Cases	Amount paid (In Rupees)		
1.	Andhra Pradesh	173	14099220		
2.	Assam	0	0		
3.	Bihar	118	1666725		
4.	Chhattisgarh	107	8044945		
5.	Delhi	1	163900		
6.	Goa	24	2830280		
7.	Gujarat	0	0		
8.	Haryana	7	195408		
9.	Himachal Pradesh	1	49220		
10.	Jammu & Kashmir	1	1588594		
11.	Jharkhand	0	0		
12.	Karnataka	57	7756097		
13.	Kerala	176	12626927		
14.	Madhya Pradesh	2	76944		
15.	Maharashtra	87	9780342		
16.	Odisha	0	0		
17.	Puducherry	18	1282460		
18.	Punjab	0	0		
19.	Rajasthan	106	5267272		
20.	Tamil-Nadu	0	0		
21.	Telangana	265	15509642		
22.	Uttar Pradesh	143	10576501		
23.	Uttrakhand	0	0		
24.	West Bengal	82	3876018		
25.		1368	95390495		

STATEMENT REFERRED TO IN REPLY TO PART (a) & (b) OF LOK SABHA UNSTARRED QUESTION NO. 1374 FOR 19.09.2020 ASKED BY SHRI K. NAVASKANI REGARDING UNEMPLOYMENT ALLOWANCE TO ESIC MEMBERS.

### Information regarding State-wise Implementation of the Atal Beemit Vyakti Kalyan Yojana

(from July, 2018 – July, 2020)

(Holli July, 2016 – July, 2				
Sr. No.	Name of Region (State/UTs)	No. of Cases	Amount Paid (In Rupees)	
1.	Andhra Pradesh	6	35330	
2.	Assam/North East	0	0	
3.	Bihar	0	0	
4.	Chattisgarh	1	12590	
5.	Delhi	2	16733	
6.	Goa	0	0	
7.	Gujarat	2	10558	
8.	Haryana	0	0	
9.	Himachal Pradesh	105	984793	
10.	Jammu & Kashmir	1	11572	
11.	Jharkhand	2	19685	
12.	Karnataka	2	13398	
13.	Kerala	111	1238298	
14.	Madhya Pradesh	1	5199	
15.	Maharastra	5	44551	
16.	Odisha	2	14059	
17.	Puducherry	0	0	
18.	Punjab	9	60536	
19.	Rajasthan	4	41860	
20.	Tamilnadu	6	29863	
21.	Telangana	0	0	
22.	Uttar Pradesh	3	20110	
23.	Uttrakhand	0	0	
24.	West Bengal	0	0	
	Total	262	2559135	

Note:- The above information pertains to claims received before the issue of instructions for enhancement in quantum of relief and relaxation of eligibility conditions for the workers affected due to COVID-19 Pandemic

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